

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

JAGDISH CONSTRUCTION LIMITED OPERATING IN TRANSPORTATION OF BULK CONSTRUCTION MATERIALS LIKE CEMENT AND FLY ASH ETC.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	JAGDISH CONSTRUCTION LIMITED CIN:- U45202MP1990PLC005700 PAN:- AABCJ0294K
2.	Address of the registered office	25, Jaroli Trade Centre, 1st Floor, In front of Jama Masjid, Neemuch, Madhya Pradesh- 458441
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Neemuch, UTCL Vikram, UTCL Awarpur, ACC JAMUL, PAYF, (M P), Ravan & Kukurdhi (CG), JCL (RJ), JCL (MH)
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Quantity- NIL Value-55 Crore (App.)
7.	Number of employees/ workmen	235
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements are for FY 2024-25. Details can be obtained from Resolution Professional by sending an email at: cirpjagdishconstructionlimited@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed 'Invitation for Expression of Interest' and can be obtained from Resolution Professional by sending an email at: cirpjagdishconstructionlimited@gmail.com
10.	Last date for receipt of expression of interest	10.11.2026, Tuesday
11.	Date of issue of provisional list of prospective resolution applicants	20.11.2026, Friday
12.	Last date for submission of objections to provisional list	25.11.2026, Wednesday
13.	Date of issue of final list of prospective resolution applicants	05.12.2026, Saturday
14.	Date of issue of information memorandum, evaluation matrix	10.12.2026, Thursday

	and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	09.01.2027, Saturday
16.	Process email id to submit Expression of Interest	<u>cirpjagdishconstructionlimited@gmail.com</u>
17.	Details of the Corporate Debtor's Registration Status as MSME	UDYAM-MP-33-0000518

Rishabh Chand Lodha

Resolution Professional of Jagdish Construction Limited

IBBI/IPA-001/IP-P01075/2017-2018/11766

E-5, Basant Vihar, Bhilwara, Rajasthan – 311001

AFA Valid Upto : 31.12.2026

Regd. E-mail with IBBI:

Date: 16.10.2026

Place: Bhilwara

बुमराह न्यूजीलैंड के खिलाफ वनडे सीरीज से रहेंगे बाहर

टीम मैनेजमेंट बना रहा खास रणनीति



● नई दिल्ली / राज न्यूज नेटवर्क

भारतीय टीम के स्टार तेज गेंदबाज जसप्रीत बुमराह न्यूजीलैंड दौरे पर पांच मैचों की वनडे सीरीज में खेलते नजर नहीं आ सकते हैं। हालांकि, इसके पीछे चोट नहीं, बल्कि टीम मैनेजमेंट की खास रणनीति बताई जा रही है।

रिपोर्ट के मुताबिक, बुमराह पूरी तरह फिट हैं, लेकिन टीम उन्हें टेस्ट सीरीज के लिए तरोताजा और तैयार रखना चाहती है। रिपोर्ट के अनुसार, टीम मैनेजमेंट चाहता है कि बुमराह वनडे सीरीज में खेलने के बजाय रेड-बॉल क्रिकेट (टेस्ट फॉर्मेट) की

तैयारी पर ध्यान दें। बुमराह अहमदाबाद में टेस्ट क्रिकेट की तैयारी शुरू कर चुके हैं। इस महीने के आखिर में उनके बीसीसीआई सेंटर ऑफ एक्सीलेंस पहुंचने और फिर न्यूजीलैंड रवाना होने की संभावना है। रिपोर्ट के मुताबिक, बुमराह को 6 नवंबर से शुरू होने वाले इंडिया ए के तीसरे मुकाबले में खिलाने की योजना पर भी विचार किया जा रहा है, ताकि उनका वर्कलोड बढ़ाया जा सके। इसके बाद 19 नवंबर से वेलिंगटन में शुरू होने वाले पहले टेस्ट से पहले उन्हें पर्याप्त समय मिल सके। एक सूत्र के मुताबिक, लंबा दौरा होने के कारण बुमराह के वर्कलोड को प्राथमिकता देना जरूरी है। वह भारतीय गेंदबाजी आक्रमण के अगुआ हैं और टीम उन्हें टेस्ट सीरीज के लिए पूरी तरह तैयार रखना चाहती है। बुमराह ने पिछले साल घरेलू मैदान पर साउथ अफ्रीका के खिलाफ आखिरी बार कोई मल्टी-डे मुकाबला खेला था।

चोट के बाद टेस्ट में वापसी की तैयारी

इस साल की शुरुआत में घुटने की चोट के कारण बुमराह श्रीलंका के खिलाफ दो टेस्ट मैचों से बाहर हो गए थे। अब टीम मैनेजमेंट उन्हें आगामी टेस्ट मुकाबलों के लिए उपलब्ध रखना चाहता है। इस मुद्दे पर टीम से जुड़े अहम लोगों के बीच कई दौर की चर्चा हो चुकी है। रणनीति सिर्फ न्यूजीलैंड दौरे तक सीमित नहीं है। अगले साल ऑस्ट्रेलिया के खिलाफ होने वाली पांच टेस्ट मैचों की सीरीज को भी ध्यान में रखा जा रहा है। टीम का जोर वर्ल्ड टेस्ट चैम्पियनशिप (डब्ल्यूटीसी) पर है। ऐसे में बुमराह को कम अहमियत वाली द्विपक्षीय सीरीज में खिलाने के बजाय बड़े टेस्ट मुकाबलों के लिए बकावर रखने की रणनीति अपनाई जा सकती है।

सेक्टरवाइज मार्केट को आईटी सेक्टर से मजबूत सपोर्ट मिला

सैसेक्स 1,533 अंक उछलकर 74300 के पार



● मुंबई / राज न्यूज नेटवर्क

शेयर बाजार में दिवाली से पहले गुरुवार को आतिशबाजी का माहौल दिखा। सैसेक्स इंडेक्स में 1500 प्वाइंट्स से अधिक चढ़ गया तो निफ्टी भी 28 सितंबर के बाद पहली बार इंडा-डे में 23000 के पार पहुंचा। हालांकि ऐसी रौनक मिडकैप और स्मॉलकैप स्पेस में नहीं दिखी। निफ्टी निव्कैप 100 करीब आधे फीसदी कमजोर हुआ तो निफ्टी स्मॉलकैप 100 आज 1 प्रतिशत से अधिक कमजोर हुआ। इस कारण सैसेक्स और निफ्टी की धमाकेदार तेजी के बावजूद बीएसई पर लिस्टेड कंपनियों का मार्केट कैप 28 हजार करोड़ रुपए से अधिक घट गया। सेक्टरवाइज मार्केट को आज आईटी सेक्टर से

मजबूत सपोर्ट मिला। एआई स्टॉक्स में भारी बिकवाली के चलते एआई-हैवी दक्षिण कोरियाई इंडेक्स कोसी करीब 9प्रतिशत टूट गया। एआई स्टॉक्स में बिकवाली ने आईटी सर्विसेज स्टॉक्स की रौनक बढ़ा दी और घरेलू मार्केट में निफ्टी आईटी करीब 2 प्रतिशत मजबूत हुआ। मार्केट को प्राइवेट बैंकों से भी शानदार सपोर्ट मिला, जिसका निफ्टी इंडेक्स करीब 2 प्रतिशत मजबूत हुआ। निफ्टी अंटो भी डेढ़ फीसदी से अधिक मजबूत हुआ तो निफ्टी एफएमसीजी 1 प्रतिशत से

गावस्कर बोले, 250 रन खाए, बल्लेबाजों को चेज करना सीखना पड़ेगा

सैमसन ने कहा, तीन ओवर पहले ही हार गया था भारत



● हैदराबाद / राज न्यूज नेटवर्क

भारत को वेस्टइंडीज के खिलाफ टी20 सीरीज के चौथे मैच में 24 रन से हार का सामना करना पड़ा। इस मैच में जीता के साथ ही वेस्टइंडीज ने 5 मैच की टी20 सीरीज में 2-2 से बराबरी कर ली।

इस मैच के बाद भारत के सलामी बल्लेबाज संजु सैमसन ने बताया कि भारत 17वें ओवर में

ही मैच हार गया था, क्योंकि इसी ओवर में तिलक वर्मा आउट हुए थे। संजु ने इस मैच में शानदार शुरुआत की थी और सिर्फ 20 गेंद में अर्धशतक लगाया था। जब तक संजु मैदान में थे, तब तक भारत के किसी दूसरे बल्लेबाज को रन बनाने की जरूरत नहीं थी और टीम इंडिया आसानी से 248 रन का लक्ष्य हासिल करती दिख रही थी। हालांकि, 5वें ओवर में उनके आउट होने के बाद वेस्टइंडीज की टीम मैच में वापस आई और अंत में जीत हासिल की। संजु ने इस मैच में 23 गेंद में 56 रन बनाए। उनकी इस पारी में 6 चौकें और 4 छक्के शामिल थे। कीमो पॉल ने उन्हें 'शिमरन हेटमयर के हाथों कैच कराया। संजु ही इस मैच में सबसे ज्यादा रन बनाने वाले बल्लेबाज रहे।

सैमसन ने शाई होप की तारीफ की

संजु सैमसन ने वेस्टइंडीज के कप्तान शाई होप की जमकर तारीफ की। उन्होंने बताया कि भारतीय टीम होप को आउट करने के अलग-अलग तरीके अपना रही है, लेकिन अब तक कम ही मौकों पर सफलता मिली है। वेस्टइंडीज की टीम इस दौरे में कुल 3 मैच जीत पाई है और तीनों मैच में शाई होप ने पारी की शुरुआत से लेकर अंत तक बल्लेबाजी की है। तीनों मैच में उन्होंने शतक लगाया है। सैमसन ने कहा, 'टीम मीटिंग में हमारी अच्छी चर्चाएं हो रही हैं। पिछले मैच में हमने कुछ रणनीतियां आजमाईं और वे काफी कारगर साबित हुईं। अर्शदीप ने स्ट्रोक के पास से उसे आउट किया।



सुनिल गावस्कर ने टीम की रणनीति पर उठाए सवाल

हैदराबाद टी20 में मिली हार के बाद सुनिल गावस्कर ने भारतीय बल्लेबाजी की कमियां पर खुलकर बात की है। दिग्गज पूर्व क्रिकेटर का मानना है कि यदि भारतीय बल्लेबाजों ने लक्ष्य का पीछा करते समय अधिक जिम्मेदारी नहीं दिखाई तो टीम की जीत का ग्राफ तेजी से नीकीं गिर सकता है। वेस्टइंडीज के खिलाफ चौथे टी20आई में 24 रन से मिली शिकस्त के बाद गावस्कर ने टीम की रणनीतियों पर गंभीर सवाल उठाए हैं। 248 रनों के विशाल लक्ष्य का पीछा करने उतरी भारतीय टीम 223 रनों पर ही ढेर हो गई। हालांकि संजु सैमसन ने महज 20 गेंदों में ताबड़तोड़ अर्धशतक जड़ा, लेकिन उनका यह प्रयास जीत दिलाने के लिए काफी नहीं रहा। कीमो पॉल के 5 विकेटों और गुवाकेश मोली के दोहरे झटकों ने भारतीय मध्यक्रम की कमर तोड़ दी जिससे वेस्टइंडीज ने मैच जीतकर सीरीज 2-2 से बराबर कर ली। भारतीय टीम के प्रदर्शन से निराश गावस्कर ने मैच के बाद अपनी बात रखते हुए कहा, 'इस भारतीय टीम को सबसे पहले लक्ष्य का पीछा करने के अपने तरीके में सुधार करने की जरूरत है।

कार्यालय श्री महाकालेश्वर मंदिर

प्रबंध समिति, उज्जैन

www.shrimhakaleshwar.mp.gov.in

Fax : 0734-2550144/2550563

क्र.महा/स्टोर/2026/3435 उज्जैन दिनांक 15.10.2026

निविदा विज्ञापन (सुविधा प्रबंधन एवं मानव संसाधन)

Tender ID- 2026_MMPSU_542247_1

श्री महाकालेश्वर मंदिर प्रबंध समिति द्वारा संचालित विभिन्न इकाइयों में सुविधा प्रबंधन हेतु कर्मचारी प्रदाय करने के लिये संबंधित निविदाकारों से ई-टेंडर के माध्यम से ऑनलाइन दें आमंत्रित की जाती है :-

कार्य का नाम : श्री महाकालेश्वर मंदिर प्रबंध समिति में (सुविधा प्रबंधन) हेतु कार्य की अनुमानित लागत : ₹. 25,00,00,000/-

अमानत राशि : ₹. 75,00,000 /-

टेण्डर डाक्यूमेंट क्रय करने एवं बिड प्रस्तुत करने की दिनांक ई-टेंडरिंग

पोर्टल <https://mptenders.gov.in> पर Tender ID : 2026_MMPSU_542247_1 देखी जा सकती है। पोर्टल में उल्लेखित दिनांक अनुसार कार्यवाही सुनिश्चित करें।

म.प्र. माध्यम/128616/2026 उप प्रशासक एवं डिप्टी कलेक्टर

पश्चिम रेलवे

सामग्री प्रबंधन विभाग

विचित्र सामग्री आपूर्ति

क्र. सं.	निविदा क्रमांक	वस्तु का संक्षिप्त विवरण	मात्रा	टी.ओ.बी.
495	233259096	एयरआर एलसी कोटिंग्स इंडस्ट्री रोडर डेवेलपिंग	500 सेट	23-नवम्बर-26
496	042633234	रोड में बसोती पॉलीथिन/ड्राइव बलेउट (बीबीसी)	2193 नन	18-नवम्बर-26
497	23362339A	अपरेटिंग हाई टेंशन रॉल-टीआर सीबीसी के लिए	38828 नन	16-नवम्बर-26
498	22265061	CLW इंड्रग संख्या 1) 05/150440 ALT 8, 2) 05/150441 ALT 7 (रक: 1 से 27, 43, 44, 46 से 52), 3) 05/300292 ALT 4 के अनुसार स्मॉलिंग रिपेयर SL-30 के लिए हूड, ओ स्पेकन MUEL/207S: के अनुसार सलम CLW इंड्रगिंक संकेत के लिए उपयुक्त	171 नन	16-नवम्बर-26
499	22265631	सिंगल इन्वर्ट वेल्ड एंड वेल्ड बेसोड का सेट	86 सेट	16-नवम्बर-26
500	222656288	कंवेयर एवं स्कीनर व्हील और मोटर के लिए कोरिडोर	623 नन	11-नवम्बर-26
501	09265016B	कृत्रिम सिस्टम सहित ट्रेकन ट्रांसमिटर	1 नन	11-नवम्बर-26
502	09252015	सिंगल ग्रेक व्हील के लिए रिपेयर किट	653 सेट	11-नवम्बर-26

कृपया निविदा सूचना क्रमांक 5-55-2026, दिनांक 16.09.2026 के क्रमांक 434 में मांग को "276 सेट" तथा तिथि को "26.10.2026" पढ़ें।

कृपया निविदा सूचना क्रमांक 5-52-2026, दिनांक 04.09.2026 के क्रमांक 418 में मांग को "7511 नन" तथा तिथि को "16.11.2026" पढ़ें।

बनारस रॉलिंग (म.प्र.), बरौट प्रिसेस और निवृत्ति निवृत्ति बरौट के संबंध में विवरण जानकारी के लिए कृपया वेबसाइट www.iraps.gov.in पर www.indianrailways.gov.in पर जाएं।

हमें साक्ष्य करें: www.facebook.com/WesternRly हमें फॉलो करें: [X.com/WesternRly](https://www.x.com/WesternRly)

न्यायालय अनुविभागीय अधिकारी (राजस्व)

मण्डलेश्वर जिला खरगोन म.प्र.

क्रमांक/529/रीडर/2/2026 मण्डलेश्वर दिनांक 13/10/2026 रा.प्र.क./0030/ अप्रील/2026-27

उपस्थिति हेतु राजस्व मामले में नोटिस

कंवर पित्त रामकिशन माली व अन्य निवासी निवासी नर. महेश्वर अपीलाधी

1. कविता पित्त लीताराम पति दिलीप मालाकर निवासी नाग मंदिर के पास, महेश्वर 2. कुसुमबाई पित्त हीरालाल पति कन्यालाल माली निवासी नाग मंदिर के पास महेश्वर 3. उषाबाई पित्त हीरालाल पति कैलाश देवले निवासी पिपन्याहाना, इन्दौर 4. लताबाई पित्त हीरालाल पति लक्ष्मीनारायण माली निवासी धार जिला धार 5. जम्मरबाई उर्फ मंमदाबाई पित्त हीरालाल पति बोंदरालाल मोरी निवासी आबकरी रोड, धार 6. गोपीबाई पित्त हीरालाल निवासी महाराष्ट्र 7. बिजलीबाई पित्त हीरालाल पति दिनेश शम्भक निवासी बागवे हॉस्पिटल के पीछे, अहमिडग की मन्दी बी ब्लॉक, इन्दौर 8. नथोबाई पित्त देवाराय पति कमरचंद मालाकर निवासी भैरव मंदिर पार्क, सिद्धा जिला खण्डवा 9. उमाबाई पित्त देवाराय पति परमनंद नाग निवासी अंबे माला मंदिर के पास, धार 10. मानलीबाई पित्त विमल पति राजेश माली निवासी पोली मिडी महेश्वर जिला खरगोन 11. खानाई पित्त विमल पति रामदास माली निवासी गंगमठदा पानसा तालुका पन्ना जिला खण्डवा 12. परमलाल पित्त विमल पति प्रेमचंद माली निवासी जूनी इन्दौर जिला इन्दौर 13. धनीबाई पित्त देवाराय पति लक्ष्मणराम माली निवासी पूराने किले के पास, पन्ना तहसील पन्ना जिला खण्डवा 14. दुराबाई पित्त दिवालाल पति तिरियलाल माली निवासी मिडी महेश्वर जिला खरगोन 15. सरिताबाई पति नरसिंह माली निवासी मिडी महेश्वर जिला खरगोन 16. ज्योति पित्त नरसिंह पति नन्दर माली निवासी माली मोहल्ला महेश्वर जिला खरगोन 17. नानू पित्त मंगलसिंह माली निवासी मिडी महेश्वर जिला खरगोन 18. चंद पित्त मंगलसिंह माली निवासी मिडी महेश्वर जिला खरगोन 19. गंगाबाई उर्फ ग्यारसीबाई पित्त श्रीराम उर्फ शिवराम पति गंगाराम बागवान द्वारा पति बागवान निवासी ग्राम सरिलिया माली मोहल्ला जिला देवास 20. लीलाबाई पित्त रामकिशन पति रघुनाथ माली निवासी पटवडी जिला देवास 21. देवकीबाई पित्त रामकिशन पति लखन माली निवासी खेरी अलसी कसराव जिला खरगोन 22. नानू उर्फ बेबी पित्त रामकिशन पति विजय माली निवासी सूरत, गुजरात.....प्रत्यक्षीय एतद द्वारा आप प्रत्यक्षीय को सूचित किया जाता है कि अपीलाधी कंवर पित्त रामकिशन माली व अन्य निवासी महेश्वर तह. महेश्वर द्वारा न्यायालय तहसीलदार के नामांतरण पत्रों क्रमांक 06 वर्ष 2002-2003 में पारित अंशद्वारा दिनांक 15/05/2003 से अस्तित्व होकर इस न्यायालय में अपील आदेश पत्र धार 44 म.प्र. राज्य सहित 1959 के अंतर्गत वस्तुतः किया गया होकर इसे न्यायालय द्वारा प्रकरण में सुनवाई जोरि होकर आनेके (प्रत्यक्षीय) की उपस्थिति हेतु दिनांक 22.10.2026 नियत की गई है। अतः आप प्रत्यक्षीयों को सूचना पत्र के माध्यम से सूचित किया जाता है कि उक्त के संबंध में यदि आपने कोई अपीलित हो तो आप स्वयं या अपने अधिवक्ता के माध्यम से पेशी दिनांक 22.10.2026 को दोपहर 3.00 बजे इस न्यायालय में उपस्थित होकर प्रकरण पक्ष रख सकते हैं। अन्यथा आपकी अनुपस्थिति में विधि अनुसार आगामी कार्यवाही की जावेगी। मेरे हस्ताक्षर एवं न्यायालयीन पत्र मुद्रा से नोटिस जारी किया गया।

(पेशी प्रत्यक्षीय)

अनुविभागीय अधिकारी (राजस्व) मण्डलेश्वर जिला खरगोन म.प्र.

स्मृति की कप्तानी में नई शुरुआत करेगी भारतीय महिला क्रिकेट टीम

● नई दिल्ली / राज न्यूज नेटवर्क



भारत शुकवार को यहां जब नवनिर्वाचित कप्तान स्मृति मंधाना के नेतृत्व में जिम्बाब्वे के खिलाफ तीन मैचों टी20 अंतरराष्ट्रीय श्रृंखला के साथ नए युग की शुरुआत करेगा तो उसकी निगाह अपने खेल की ओर बेहतर बनाने पर होगी।

यह पहला अवसर है जबकि भारत और जिम्बाब्वे की महिला टीम द्विपक्षीय श्रृंखला में एक-दूसरे का सामना करेगी। मैच भारतीय समयानुसार शाम सात बजे शुरू होगा। दोनों टीमों के बीच तीन टी20 मुकाबले 16, 18 और 20 अक्टूबर

को रायपुर में खेले जाएंगे। इसके बाद 23, 25 और 28 अक्टूबर को वड़ोदरा में तीन वनडे मैच खेले जाएंगे।

भारतीय टीम ने हाल में एशियाई स्तर पर अपना दमदबा साबित किया लेकिन अंतरराष्ट्रीय क्रिकेट विशेषकर छोटे फ़ार्मू में उसे अभी काफी सुधार करने की जरूरत है।

पश्चिम रेलवे	ई-निविदा सूचना
अहमदाबाद मण्डल PLASSER इनाइट एवं CRCCO बनावट के पोस्ट एवं क्रॉसिंग टेम्पर्स मशीनों के टेम्पिंग गुनिट्स का रिक्विजिटेशन/ओवरहॉलिंग ई-निविदा सूचना सं. 06 2026-27 दिनांक : 15/10/2026	खुली ई-निविदा संख्या : E-IND-FAC-DOOR-MODIFICATI सिंगल पैकेट सिस्टम द्वारा आमंत्रित की जाती है। कार्य का नाम एवं स्थान: कोशिंग डिगो इंडोर और डीडीएन (डॉ. अम्बेकर नगर, महू) में केबिन - 6 में स्टाइडिंग दरवाजे की रिवर्स मॉडिफिकेशन व्यवस्था के प्रावधान और स्पेसिफिकेशन एवं इंटरकम्प्युटेशन सिंगल और के रचनात्मकता द्वारा वातावरण (1stAC) एलएफबी को में मॉडिफिकेशन। कार्य की अनुमानित लागत: Rs 1267985.99/- ब्याना राशि: Rs 25,400/- संपादन अवधि: एल.ओ.ए. जारी होने की तिथि से 06 माह कार्यालय का पता जहां निविदा खुलेगी: कार्यालय - नरि. कोशिंग डिगो अधिकारी इंदौर निविदा जमा करने का अंतिम तिथि एवं समय: 16.11.2026 15:00 बजे तक। वेबसाइट व नोटिस एवं जहां निविदा खुलेगी सम्पूर्ण जानकारी प्राप्त की जा सकती है: निविदा IREPS वेबसाइट (www.ireps.gov.in) पर देखी जा सकती है। साथ ही इस संबंध में कोई भी जानकारी वरि अधिकारी डिगो अधिकारी इंदौर, कार्यालय (नरि.) से सभी कार्यालयीन दिवस पर प्राप्त की जा सकती है।
हमें कोट करें: Twitter.com/WesternRly	हमें साक्ष्य करें: facebook.com/WesternRly

पश्चिम मध्य रेल
ई-निविदा सूचना-कोटा मंडल-सिविल इन्जीनियरिंग संख्या-इन्फ्यू/623/15 दिनांक- 13.10.2026
भारतसंघ के राष्ट्रपति के लिए एवं उनकी और से वरिष्ठ मानदंड इंजीनियर समन्य, पश्चिम मध्य रेलवे, कोटा निम्नलिखित कार्यों के लिए खुली ई-निविदा आमंत्रित करते है। क्र.सं.01-टेंडर संख्या-182/2026, कार्य का विवरण-कोटा डिवीजन: कांथिहंनसिंह रियरवॉल ऑफ फसाद, एडमिनिस्ट्रेटिव बिल्डिंग, कांफ्रेंस रूम एण्ड सेक्शन ऑफिसर एण्ड कन्स्ट्रक्शन ऑफ मैच चीनिंग रूम एण्ड रूम अवय पीपीआइओ इन इलेक्ट्रिक लोको शेड तुलकाबाद। अनुमानित लागत-2,70,53,921.90, ब्याना राशि-5,41,100.00, टेंडर भरने की अंतिम तिथि एवं समय-30.10.2026 को 15.30 बजे पर, क्र.सं.02-टेंडर संख्या-183/2026, कार्य का विवरण-कोटा डिवीजन: इन्फ्यूमेंट ऑफ उत्तरय रेलवे इन्टीरियर लोकोटेंड इन तुलकाबाद। अनुमानित लागत-70,66,905.33, ब्याना राशि-1,41,300.00, टेंडर भरने की अंतिम तिथि एवं समय-27.10.2026 को 15.30 बजे पर, क्र.सं.03-टेंडर संख्या-189/2026, कार्य का विवरण-प्रोविजन ऑफ न्यू टाइप 11 क्वार्टरस (शामाह-6, गारोड-04, लुनी रिछा - 04) ऑन रिप्लेमेंटमेंट अकाउंट इन पब्लिक/प्रा. शासक संवेक्षण। अनुमानित लागत-2,90,94,338.77, ब्याना राशि-5,81,900.00, टेंडर भरने की अंतिम तिथि एवं समय-30.10.2026 को 15.30 बजे पर, क्र.सं.04-टेंडर संख्या-190/2026 आर, कार्य का विवरण-कोटा डिवीजन: क्लिनिंग ऑफ मेनहोल, इन्स्पेक्शन चेम्बर, डाक वेन, सेंट्रिक टैंक, एण्ड सिविल लाइन इन रेलवे कालोनी एण्ड इंग्लैण्ड टीकेडी एट तुलकाबाद एवं ओ3 इंग्लैण्ड। अनुमानित लागत-8,48,667.77, ब्याना राशि-17,000.00, टेंडर भरने की अंतिम तिथि एवं समय-03.11.2026 को 15.30 बजे पर, क्र.सं.05-टेंडर संख्या-191/2026, कार्य का विवरण-मखोली-मधुपुर-सेक्शन - टीआरआर (पी)-4-307 कि.मी. विद 60 केजी. रेलस, टीटीआर (एफएस) 06 सेक्टर, टीएफआर-11.604 कि. मी. एण्ड टीएफआर (आर) -1.934 कि.मी.। अनुमानित लागत-90,45,679.51, ब्याना राशि-1,80,900.00, टेंडर भरने की अंतिम तिथि एवं समय-03.11.2026 को 15.30 बजे पर, क्र.सं.06-टेंडर संख्या-192/2026, कार्य का विवरण- (1) रिप्लेमेंट ऑफ ओवरड्रॉ/ड्रिफ्ट/पिडेड टाइप-11 क्वार्टरस (रणमथोडर-04 न., रवांजना दूरार -04 न. टोटल 08 न.) एट कोटा-सवाई माधोपुर सेक्शन (2) सवाई माधोपुर-इन्फ्यूमेंट ऑफ एसआरएच एण्ड ओआरएच एट सवाई माधोपुर (3) कन्स्ट्रक्शन ऑफ सर्विस बिल्डिंग फोर रेलवे मजिस्ट्रेट कोर्ट ऑफिस एट सवाई माधोपुर (4) इन्फ्यूमेंट टू रोड लाटिया नाला टू टीआरडी कालोनी एट सवाई माधोपुर रेलवे कालोनी। अनुमानित लागत-3,02,02,371.70, ब्याना राशि-6,04,100.00, टेंडर भरने की अंतिम तिथि एवं समय-03.11.2026 को 15.30 बजे पर, क्र.सं.07-टेंडर संख्या-193/2026, कार्य का विवरण-नगरबा - कोटा सेक्शन: इन्फ्यूमेंट टू ट्रेक ड्रेनेज सिस्टम वाय प्रोविजन ऑफ आरसीसी इन अलाग दि ट्रेक विटविन अलानिया-डाहदेवी स्टेशनस आण्डर दि जुरिडिक्शन ऑफ एडीईएन-नामनजंमडी। अनुमानित लागत-3,88,77,259.46, ब्याना राशि-7,77,600.00, टेंडर भरने की अंतिम तिथि एवं समय-03.11.2026 को 15.30 बजे पर, क्र.सं.08-टेंडर संख्या-194/2026, कार्य का विवरण-गारोड डिपो -सर्वाई ऑफ 100000 स्क्विय मीटर 65 एम.एम. साइज मशीन क्लरर स्ट्रिड बैलारट ऑफ अप्रुव क्वालिटी एण्ड लोडिंग इन्टू ट्रोपेस/ वैन एट। अनुमानित लागत-6,66,76,096.00, ब्याना राशि-13,33,500.00, टेंडर भरने की अंतिम तिथि एवं समय-03.11.2026 को 15.30 बजे पर। पूर्ण विवरण वेबसाइट www.ireps.gov.in पर अपलोड है एवं ई-निविदा में तथा वरिष्ठ मण्डल डीजीनियर (समन्य) पश्चिम मध्य रेलवे, कोटा महान रेल प्रबंधक कार्यालय को कार्यलेखा साक्षा के नोटिस बोर्ड पर देखा जा सकता है। (हस्ता.)
वरिष्ठ मण्डल इंजीनियर समन्य, पश्चिम मध्य रेलवे, कोटा रखल भात अभिमान, एक कदम रखलता की ओर

प्रपत्र- 'जी'	
अगिरुधि की अभिव्यक्ति हेतु आमंत्रण	
जगदीश कंस्ट्रक्शन लिमिटेड सीमेंट और फ्लाई ऐश आदि जैसे थोक निर्माण सामग्री के परिवहन का संचालन करती है।	
(भारतीय दिवाला और शोधन अक्षमता बोर्ड के विनियमन 36ए के उप-विनियमन (1) के तहत (कोर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)	
प्रासंगिक विवरण	
1. कॉर्पोरेट देनदार का नाम साथ में पैन/सीआईएन/एलएलसी नं.	जगदीश कंस्ट्रक्शन लिमिटेड सीआईएन:U45202MP1990PLC00570 / पैन:AABJC30294K
2. पंजीकृत कार्यालय का पता	25, जारोली टीड सेंटर, पहली मंजिल, जमा मस्जिद के सामने, नीमच, मध्य प्रदेश - 458441
3. वेबसाइट का यूआरएल	लागू नहीं
4. उस स्थान का विवरण जहां अधिकांश अवल संपत्तियां स्थित हैं	नीमच, यूटीसीएल विक्रम, यूटीसीएल अवरपुर, एसीसी जमलू, पेफ, (एएमपी) रायवा और कुकुरी (सीजी), जेसीएल (आरजे), जेसीएल (एमएच)
5. मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	उपलब्ध नहीं है
6. मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	मात्रा- शुच्य मूल्य- 55 करोड़ (अनुमानित)
7. कर्मचारियों / कामगारों की संख्या	235
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाध की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण जहां उपलब्ध है	अंतिम उपलब्ध ऑडिटेड वित्तीय विवरण वित्तीय वर्ष 2024-25 के लिए हैं। विवरण सभाधान प्रोफेशनल से ईमेल cirpjadishconstructionlimited@gmail.com पर भेजकर प्राप्त किए जा सकते हैं।
9. सहायता की धारा 25(2)(ए) के तहत सभाधान आवेदकों के लिए पात्रता ग्राह उपलब्ध है	पात्रता मानदंड विस्तृत अभिव्यक्ति की अभिरुधि के लिए आमंत्रण में उल्लेखित हैं और सभाधान प्रोफेशनल को ईमेल cirpjadishconstructionlimited@gmail.com पर भेजकर प्राप्त किए जा सकते हैं।
10. अभिरुधि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	10.11.2026, मंगलवार
11. सभाधित सभाधान आवेदकों की अंतिम सूची जारी करने की तिथि	20.11.2026, शुक्रवार
12. अंतिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	25.11.2026, बुधवार
13. सभाधित सभाधान आवेदकों की अंतिम सूची जारी करने की तिथि	05.12.2026, शनिवार
14. सभाधित सभाधान आवेदकों को सूचना जानने, म्यूचुअल मैट्रिक्स और सभाधान योजना के लिए अनुरोध जारी करने की	10.12.2026, गुरुवार
15. सभाधान योजनाएं जमा करने की अंतिम तिथि	09.01.2027, शनिवार
16. ईओआई जमा करने के लिए संपादित ईमेल आईडी	cirpjadishconstructionlimited@gmail.com
17. एमएसएमई के रूप में कोर्पोरेट देनदार की पंजीकरण स्थिति का विवरण	UDYAM-MP-33-0000518
हस्ता / - ऋषभ चंद लोहाना	
सभाधान प्रोफेशनल निवास, जगदीश कंस्ट्रक्शन लिमिटेड	
आईपी पंजी. सी.:BBU(PA-001/PI-P01075-2017-18118/1766)	
ई-5, कस्तूर बिहार, भीमपुरा, राजस्थान - 310101	
एलएचए वैध तक: 31.12.2026	
रिहबाल 00054751@gmail.com	
आईबीआईआई के साथ पंजीकृत आई-मेल: rishabhlohan@gmail.com	

तिथि: 16.10.2026
स्थान: भीमलदास
आईबीआईआई के साथ पंजीकृत आई-मेल: rishabhlohan@gmail.com

Adhikari says Police, BSF curb smuggling

PTI
KOLKATA

West Bengal Chief Minister Suwendu Adhikari on Thursday said the state police was working in coordination with the BSF to stop cattle, narcotics and counterfeit currency smuggling and prevent cross-border infiltration and human trafficking.

Inaugurating a Durga Puja in the Lalbagh area of Murshidabad district, Adhikari said the international boundary was being fenced by the Border Security Force (BSF) with logistical support provided by the police and the state government.

Giving a call for a "narcotics-free West Bengal", the CM said 5,000 bottles of cough syrup were recently destroyed near the India-Bangladesh border in Jalangi "as part of our objective to have a narcotics-free Murshidabad."

Appealing to the people to put an end to marriage of underage girls, he said 60,000



Cough syrup bottles, fake notes, heroin, opium and cattle used to be smuggled to Bangladesh... We are committed to totally eliminate smuggling... We have also stopped cross-border infiltration and trafficking of girls

■ **Suwendu Adhikari**,
West Bengal Chief Minister

minors have undergone institutional deliveries in the state from January to June this year, and of them, 9,700 were from Murshidabad alone.

"I appeal to everyone to help us save the girls," he said.

"Under the previous regime, girls as young as 12 to 15 years were married off and they became pregnant. This is illegal... Our government wants to reform the society and not remain confined only to administrative work," he added. He said a meeting will be held in Delhi on Oct 27 on river erosion. Erosion by the

Ganga River is a major issue in Murshidabad district.

The CM said two puja pandals in the district have experienced "untoward incidents", and the police were probing to find out those "behind the mischief to spoil people's joy".

Adhikari said the number of pujas being organised in the state has increased to 58,000 this year from 45,000 last year. "We have waived electricity charges for the pujas and allocated Rs 1 lakh each to the 58,000 pujas of the state," he said.

HC REJECTS SEN'S ANTICIPATORY BAIL PLEA IN ED CASE

IAN S
KOLKATA

The Calcutta High Court on Thursday rejected the anticipatory bail plea of former West Bengal tourism minister and former Minister of State for Information and Cultural Affairs Indranil Sen in a money laundering case being investigated by the Enforcement Directorate (ED).

Sen, a singer-turned-politician, and his wife, Madhuchanda Sen, are accused of alleged irregularities involving the sale of fake passes for Durga Puja tours using the UNESCO tag. The amount involved in the alleged transactions was in-

itially estimated at around Rs 60 crore.

The Kolkata Police began investigating the matter following a complaint registered at Bowbazar Police Station. The ED subsequently initiated its own investigation by registering an Enforcement Case Information Report (ECIR).

Last month, the central agency conducted raids and searches at multiple locations, including Sen's residence, the premises of some of his relatives and the office or premises of an event manager connected with the case. The agency also questioned Sen twice as part of its investigation.

Rtd customs officer shot dead in Bihar

Dheeraj Kumar
PATNA

A retired customs officer, Ramkumar Singh, was shot dead by unidentified assailants near Jain College in Ara on Thursday morning.

Police said assailants fired six to seven rounds at Singh before fleeing the scene. He sustained multiple bullet injuries. According to local residents, Singh regularly went for morning walks, following a

nearly fixed route from Jain College towards Ramna Maidan. The assailants are suspected to have been familiar with his routine.

Singh was associated with social organisations and had served as secretary of the Rotary Club. He was also associated with a Kshatriya organisation.

Police suspect a land dispute may have led to the murder, though the motive has not been established.

Court asks Mahua Moitra to delete posts on chief secretary

IAN S
KOLKATA

A court in Kolkata on Thursday directed Mahua Moitra, the Trinamool Congress-Mamata Lok Sabha member from Krishnanagar constituency in Nadia district of West Bengal, to immediately delete two derogatory social media posts made by her about the current West Bengal chief secretary Manoj Kumar Agarwal over the latter's role in the special intensive revision (SIR) exercise when he was the state's

chief electoral officer (CEO). In the social media post, Moitra described Agarwal as "Vote Chor (Vote Thief)".

Agarwal first served a legal notice to Moitra over the posts and subsequently filed a defamation suit against her demanding a libel compensation of Rs 10 crore. The matter came up for hearing at a lower court at Alipore in South Kolkata on Thursday and at the end of the hearing the judge of the court said that Krishnanagar Lok Sabha MP will not be able to share any new post on

social media making any defamatory comments against the chief secretary and will also not be able to re-share any old social media post related to the same matter.

GORANI INDUSTRIES LIMITED
Registered Office: 32-33, Sector-F, Sanwer Road, Industrial Area, Indore - 452 015 (M.P.)
CIN: L28121MP1995PLC009170, E-mail: gorani.industries@yahoo.com
Phone: 0731-2723201-3, Website: www.goraniindustries.com

NOTICE TO SHAREHOLDERS OF GORANI INDUSTRIES LIMITED WITH RESPECT TO SPECIAL WINDOW FOR RE-LODGE OF TRANSFER REQUESTS OF PHYSICAL SHARES

Pursuant to earlier, SEBI Circular No. SEBI/HO/MIRSD/MIRSDPoD/PICIR/2025/97 dated July 2, 2025 and SEBI Circular No. SEBI/HO/38/13/11(2) 2026-MIRSD-PoD/13/750/2026 dated January 30, 2026, all Shareholders of the Company are hereby informed that a Special Window is open for a period of one year, from February 05, 2026 to February 04, 2027, for re-lodgement of transfer requests of physical shares, which were lodged prior to the deadline of April 1, 2019 and which were rejected/returned/not attended to due deficiency in the documents/process/or otherwise.

Investors who have missed earlier deadline are encouraged to take this opportunity by furnishing the necessary documents to the Company's Registrar and Transfer Agent i.e. **MUGF Intime India Private Limited** (formerly known as Link Intime India Private Limited) at C-101, 1st Floor, Embassy, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (West), Mumbai-400083.

In case the shareholders have any queries on the subject matter they may contact the Registrar & Share Transfer Agent, at C 101, 1st Floor, Embassy, 247 Park, L B S Marg, Vikhroli West, Mumbai-400083, Contact No. (0) **810 811 6767** or send mail to **investor.helpdesk@in.mpmis.indiafint.com**.

For Gorani Industries Limited
Sd/-

Nakul Gorani
Holding DIN: 06543317
(Whole Time Director)

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR JAGDISH CONSTRUCTION LIMITED OPERATING IN TRANSPORTATION OF BULK CONSTRUCTION MATERIALS LIKE CEMENT AND FLY ASH ETC.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	JAGDISH CONSTRUCTION LIMITED CIN: U45202MP1990PLC005700 PAN: AABCJ0294K
2. Address of the registered office	25, Jaroli Trade Centre, 1st Floor, In front of Jama Masjid, Neemuch, Madhya Pradesh- 458441
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Neemuch, UTCL Vikram, UTCL Awarpur, ACC JAMULPAYF,(M P), Ravan & Kukurdi (CG), JCL (RJ), JCL (MH)
5. Installed capacity of main products/ services	Not Available
6. Quantity & value of main products/ services sold in last financial year	Quantity- NIL Value-55 Crore (App.)
7. Number of employees/ workmen	235
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last available audited financial statements are for FY 2024-25. Details can be obtained from Resolution Professional by sending an email at: cirpjagdishconstructionlimited@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Eligibility criteria are mentioned in the detailed 'Invitation for Expression of Interest' and can be obtained from Resolution Professional by sending an email at: cirpjagdishconstructionlimited@gmail.com
10. Last date for receipt of expression of interest	10.11.2026, Tuesday
11. Date of issue of provisional list of prospective resolution applicants	20.11.2026, Friday
12. Last date for submission of objections to provisional list	25.11.2026, Wednesday
13. Date of issue of final list of prospective resolution applicants	05.12.2026, Saturday
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	10.12.2026, Thursday
15. Last date for submission of resolution plans	09.01.2027, Saturday
16. Process email id to submit Expression of Interest	cirpjagdishconstructionlimited@gmail.com
17. Details of the Corporate Debtor's Registration Status as MSME	UDYAM-MP-33-0000518

Sd/-
Rishabh Chand Lodha
Resolution Professional of Jagdish Construction Limited
Regn. No.: IBB/PA-001/JP-P01075/2017-2018/11766
E-5, Basant Vihar, Bhihware, Rajasthan - 311001

Date : 16.10.2026
Place: Bhihware
AFA Valid Upto : 31.12.2026
Regd. E-mail with IBB: rishabhlodha57@gmail.com

CAPRI GLOBAL CAPITAL LIMITED

Registered & Corporate Office:- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013, Circle Office :- 9B, 2nd Floor, Pusa Road, New Delhi - 110060

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Capri Global Capital Limited (CGCL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGCL for an amount as mentioned herein under with interest thereon.

S. Name of the Borrower(s) N. / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1. Loan Account No. LNMEDH1000166628 (Old) 80300005603301 (New) of our Dhar Branch) Avnesh Singh Chauhan (Borrower) Sobha Chauhan (Co-Borrower)	All that piece and parcel of property having land and building bearing: House No.83, Area Admeasuring 600 Sq. Ft.,ward No. 14, (guide Line According To 06), Laxmi Vihar Colony, Rajgarh, Tehsil Sardarpur, District Dhar, Madhya Pradesh, 454116, Boundaries Of Property:-, North - Plot No 82, South - Plot No 84, Gourav Dube, East- Plot No 64, West - Colony Road	16-07-2026 Rs. 29,13,099/-	16.10.2026
Place: DHAR Date : 16.10.2026 Sd/- (Authorised Officer) For Capri Global Capital Limited (CGCL)			

Shriram Asset Reconstruction Private Limited (SARPL)

(Acting in its' capacity as Trustee of various SARC Trusts)
Regd. Office: Shriram House, No.4, Burkit Road, T. Nagar, Chennai-600017.
Corporate Office: Unit No.FF-A-05, A Wingl, First Floor, Art Guild House, Phoenix Market City, LBS Marg, Kuria (West), Mumbai-400070. Phone No.:1800 120 2389; customercare@shriramarc.com.

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY) [Appendix-IV Under Rule 8(1) Security Interest (Enforcement) Rules, 2002]

Whereas, the undersigned being the authorized officer of the **Shriram Asset Reconstruction Private Limited (acting in capacity as Trustees of SARC Trust-11/ SARC - TRUST-16)** under Section (5) of the SARFAESI Act having acquired the financial assets pertaining to various borrowers including the borrowers mentioned herein below together with the underlying security interest created thereof along with all the rights, title and interest thereupon from secured creditor/Original Lender/Assignor i.e. **M/s Jana Small Finance Bank Limited** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as 'Sarfaesi Act') & in compliance of Rule 8(1) of Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notice dated mentioned below in the table Under Section 13(2) of the SARFAESI Act calling upon the following borrowers to repay the amounts mentioned against their respective name together with the interest thereupon at the applicable/contractual rates as mentioned in the said notices within 60 days from date of receipt of the said notice along with further interest as applicable, incidental cost, charges etc. incurred till the date of payment and/or realization as mentioned in the below Schedule. SARPL has stepped into the shoes of original lender which has all the rights, title, interest of the secured creditor with respect to financial assets. The borrowers mentioned hereinbelow have failed to repay the amounts due, notice is hereby given to the borrower/s and the public in general that Authorized Officer of **Shriram Asset Reconstruction Private Limited** has taken **Possession** of the secured assets described herein below in exercise powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the SARFAESI Act.

The borrowers and the Public in general are hereby cautioned not to deal with the below mentioned property/ies/secured assets and any dealing with the property secured assets will be subject to the charge of **Shriram Asset Reconstruction Private Limited** for the amount and interest thereon as per loan/Assignment agreement. The Borrowers/Co-borrowers/Guarantors/Mortgagors' attention is invited to provisions of Sub-section (8) of Section (13) of the SARFAESI Act, in respect of time available, to redeem the secured assets.

Loan Account No. & Trust Details	Name of the Borrower/ Co-Borrower/ Guarantor/ Mortgagor	Demand Notice Date & Amount	Date/ Time & Type of Possession
30609610000391, 30609410000779 & 30609410001322 & Trustee of SARC Trust-16	1) Mr. Intimay S/o Nur Mohammad & 2) Mrs. Tarmin W/o Intimay	28-05-2026 & Rs.62,264.22 (Rupees Eight Lakh Sixty Two Thousand Two Hundred Sixty Four and Twenty Two Paise Only) as of 20-05-2026	12-10-2026 @ 05:15 PM Symbolic Possession
Description of the Secured Assets (Immovable Property): All that piece and parcel of land bearing Plot No.36, total admeasuring area of 600 Sq. Ft. (55.76 Sq. Mtrs.), together with construction thereon, situated at - Village Nevri, P. H. No.06, Ward No.01, Serial No. 1168, Tehsil Hatpilya & District Jitaiya (M.P.). Bounded by:- East by: House of Ratanlal, West by: House of Riyaz, North by: Nali then House of Antarsingh and South by: Way.			
47170430000379 & Trustee of SARC Trust-16	1) Mr. Sajjan Singh, S/o Laxman Singh, 2) Mrs. Lalita Bai W/o Sajjan Singh & 3) Mr. Lakashm Singh S/o Andar Singh	27-05-2026 & Rs.4,74,487.88 (Rupees Four Lakh Seventy Four Thousand Four Hundred Eighty Seven And Eighty Eight Paise Only) as of 20-05-2026	13-10-2026 @ 03:45 PM Symbolic Possession

Description of the Secured Assets (Immovable Property): All that piece and parcel of land bearing Residential House on Part of Survey No. 308/2, total admeasuring area of 2528 Sq. Ft. (234.85 Sq.Mtrs.), together with construction thereon, situated at, Gram - Lasudiyia Amra, P.H. No. 14, Tehsil Makdode & District Jitaiya (M.P.). **Bounded by:- East by:** House of Mr. Arjun Singh, **West by:** Mud Road, **North by:** House of Mr. Krupal Singh and **South by:** House of Mr. Nen Singh.

30609420001134 & Trustee of SARC Trust-16	1) Mr. Jitendra Singh Thakur S/o Indar Singh, 2) Mr. Tinku S/o Indar Singh & 3) Mrs. Kavita W/o Jitendra Singh Thakur	28-05-2026 & Rs.14,10,320.90 (Rupees Fourteen Lakh Ten Thousand Three Hundred Twenty and Ninety Paise Only) as of 20-05-2026	13-10-2026 @ 10:10 AM Symbolic Possession
Description of the Secured Assets (Immovable Property): All that piece and parcel of land bearing Plot/House No. 174/2, total admeasuring area of 111.52 Sq. Mtrs., together with construction thereon, situated at - Village Malpura, P.H. No. 10, Serial No. 2236, within the limits of Grampanchayat Malpura, Tehsil Sonkatch & District Dewas (M.P.). Bounded by:- East by: Own Bada, West by: Local Way, North by: House of Shobhal Singh and South by: House of Bhadr Singh.			
45570430000210 & 32760460003262 & Trustee of SARC Trust-16	1) Mr. Bahadur, S/o Hiralal & 2) Mrs. Sita Bai, W/o Bahadur	25-05-2026 & Rs.3,53,171.22/- (Rupees Three Lakh Fifty Three Thousand One Hundred Seventy One and Twenty Two Paise Only) as of 20-05-2026	13-10-2026 @ 10:25 AM Symbolic Possession

Description of the Secured Assets (Immovable Property): All that piece and parcel of land bearing Plot/House No. 100, total admeasuring area of 720 Sq. Ft. (66.89 Sq. Mt.), together with construction thereon, Part of Khasra No.161, Gram - Jelyakhedi, P.H. No. 114, within the limits of Grampanchayat Jelyakhedi, Tehsil Mahipur District Jitaiya (M.P.). **Bounded by:- East by:** Common Road, **West by:** House of Ratanlal, **North by:** House of Govardhanlal and **South by:** Common Road.

45589440000851 & 45589410000740 & Trustee of SARC Trust -16	1) Mr. Mehbub Shah Fakir S/o Mohamed Shah & 2) Mrs. Salma Bee W/o Mehbub Shah	27-05-2026 & Rs. 4,60,891.31/- (Rupees Four Lakh Sixty Thousand Eight Hundred Ninety One and Thirty One Paise Only) as of 20-05-2026	13-10-2026 @ 01:20 PM Symbolic Possession
---	---	--	---

Description of the Secured Assets (Immovable Property): All that piece and parcel of land bearing Plot/House No. 89, Panchayat Register No. 89, total admeasuring area of 660 Sq. Ft., together with construction thereon, Part of Survey No. 173, situated at Village - Hanumantiya, P.H. No. 69, within the limits of Grampanchayat Lalliyana, Tehsil Jaora & District Ratlam (M.P.). **Bounded by:- East by:** House of Rustam Shah, **West by:** House of Hussain Shah, **North by:** Open Land and **South by:** Common Road.

Place: Indore
Dated: 16-10-2026
Authorized Officer, Shriram Asset Reconstruction Private Limited
(Acting in its' capacity as Trustee of SARC Trust-16)

HINDUJA HOUSING FINANCE LIMITED

Corporate Office: 167-169, 2nd floor, Near Little Mount Metro Station, Saipet, Chennai - 600015
Regional Office- Office No.153, 1st Floor, Orbit Mall, Vijay Nagar, Indore, MP - 452010
Email - auction@hindujahousingfinance.com

Appendix IV : Possession Notice (for Immovable property)

Whereas, the undersigned being the Authorized Officer of Hinduja Housing Finance Limited (HHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of power conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice (s) issued by Authorized Officer of the Company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice here by given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken **Possession** of the property described here in below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The Borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the change of HHFL for an amount as mentioned herein under with interest thereon.

Name of Borrower/ Guarantor / Co-Borrower	Demand Notice Date Amount Due	Description of Secured asset (Immovable Property)	Date & Type of Possession
MP/UJJ/AGAR/A000000434 Mr. Mohan Bhilala Mrs. Dhapu Bai	18/08/2025 Rs.1821431/-	Survey No 1146/1/2 P.H.No 56 House No 166 Gram Mana Tehsil Susner Dist Agar Malwa, Ram Mandir Ke Pas, Rural, Susner, Madhya Pradesh, India - 465447	09/10/2026 Physical
MP/IDR/UJJN/A000002656 Mr. DILEEP BAGADAVAT Mr. Mangi Lal Bagdavatt Mrs. Puri Bai	12-10-2025 Rs. 489465/-	House 41 And 38,Gram Shatrukhedhi, Near By Shampura Fanta, AGAR, Madhya Pradesh, 465447	09/10/2026 Physical
MP/MAN/MASR/A000001427 Mr. Jetram Gurjar Mrs. Kaili Bai Gurjar Mr. Nagu Singh Gurjar	09-09-2025 Rs. 11,99,308/-	Part of Land Survey No 464/1, P.H.No 41, Gram Barkhedhi, at Gurjar Bardia Road, Jaora, Rural, A lot, Madhya Pradesh, India - 457118 Total Area 9520.00 Sq.ft. (884.42 Sq.mt.) Bounded As - East: Owner's Self House, West: Road, North: House of Jitendra Gurjar S/o Nagu Singh, South: Owner's Self House and House of Ambaram S/o Kalu Ji	12/10/2026 Physical
MP/MAN/MASR/A000000993 Ms. Sapna Manohar Mr. Manohar Gurjar Mr. Arjun Singh Gurjar	19/03/2026 Rs. 773651/-	House Panji No 59, Drone Patta Pno 63, Sno 207, Gram Barkhedhi, Gram Panchayat Gurjar Bardia, near By Lod Road, Jaora, Rural, A lot, Madhya Pradesh, India - 457114 Bounded As - North - House Of Jitendra Singh S/o Bhima Ji, South - House Of Bhanwarlal Singh S/o Juwan Singh, East - House Of Chain Singh S/o Bhura Ji, West - Road	12/10/2026 Physical
MP/MAN/MASR/A000001336 Mr. BAPU SINGH Mrs. RAJU BAI GURJAR	18-06-2025 Rs. 1024206/-	Plot No 69, S.No 207, PHNo 41, Gram Barkhedhi, Gram Panchayat Gurjar Bardia, Near by Mandir, Jaora, Madhya Pradesh, 457118, Ratlam, nearby mandir, Rural Jaora, Madhya Pradesh, India - 457118	12/10/2026 Physical
MP/IDR/RTLM/A000002294 Mr. Rameshwar Gurjar Mr. Jagdish Gurjar Mrs. Mankunwar Bai	11-08-2025 Rs. 880799/-	Bhukhand No 100, Patwari Halka No 41, Gram Barkhedhi, Near By Hanuman Mandir, Jaora, Madhya Pradesh, 457118	12/10/2026 Physical
MP/MAN/MASR/A000000575 Mr. VIRENDRA SINGH Mrs. Sapna Rathore	18-11-2024 Rs. 9,79,678/-	Residential House/plot No. 213 And 148 And Bhawan Panji No. 297 Located At Ward No. 04 Patwari Halka No. 26, Village Banwada Gram Panchayat Banwada Tehsil Jaora Dist. Ratlam Total Area :- 2088 Sq Ft. Boundaries - East - Road And House Of Bhawan Nanu Ram, West - Yengendra Pita Nand Kishore Vyas, North - Land Of Babu Vyas, South - House Of Bholaram Madhu Lal	14/10/2026 Physical
MP/MAN/MASR/A000001447 Mr. Ajay Singh S/o Bhanwar Singh Mrs. Binduraj Ajay Singh Mrs. Phunda Kunwar W/o Bhanwar Singh Mr. Bhanvar Singh S/o Nagu Singh	13-02-2026 Rs. 9,80,475/-	Drone Patta Plot No. 66, Aabadi S. No. 304, PHNo. 26, Village Banwada, Teh. Jaora, Dist. Ratlam (M.P.), Village Banwada, Rural, Jaora, Madhya Pradesh, India - 457336 Total Area = 624 Sqft Bounded As - East - H/o Bantu Singh S/o Nagu Singh, West - H/o Ratan singh Solanki, North - Road, South - H/o Bhuj Kunwar	14/10/2026 Physical
MP/MAN/MASR/A000000696 Mr. BHANWAR SINGH Mrs. GOPAL KUNWAR	16/08/2025 Rs. 809894/-	House Panji No 163 Ward no 03, PHNo 26,Gram Banwada,,Near By Hanuman Mandir,Jaora,Madhya Pradesh,457336 Total Area= 475 Square Feet or 44.12 Square Meter Boundaries - East - House Of Jalamsingh, West - Common Road, North - Common Street, South - House Of Arjunsingh	06/10/2026 Physical

Borrower(s)/Guarantor/s are hereby put to caution that the property may be sold at any time herein after by way of public auction/tenders and as such this may also be treated as a notice under Rule 6, 8 & 9 of Security (Interest) Enforcement Rules, 2002. Authorised Officer Mobile No. - **Vaidhav Shrivastav - 7987969803, Dharamveer Yadav - 82694 20174, Shivam Sharma - 75099 99827, Devanshu Tripathi - 8445634447, Saurabh Krishna - 70603 95936**

Date: 16.10.2026
Authorised Officer - Hinduja Housing Finance Limited

DEBTS RECOVERY TRIBUNAL

Government of India, Ministry of Finance
Department of Finance Services, (Banking Division)
2nd & 3rd Floor, Sanchar Vikas Bhawan (BSNL Building), Residency Road, Near Head Post Office, South Civil Lines, Jabalpur (M.P.) 482001

Case No.: **RC 509/2024 in O.A. No. 165/2021**
BANK OF BARODA
Vs
M/S MAA BHAGWATI TRADERS
E-Auction No. 204/2026

Under mentioned properties will be sold by "on line e-auction" through website: <https://baanknet.com> for recovery of a sum of **Rs. 1,02,78,354.57 (Rupees One Crore Two Lakh Seventy Eight Thousand Three Hundred Fifty Four and Fifty Seven Paise only)** payable by you/him in respect of Recovery Certificate in O.A. No. **165/2021** issued by the Presiding Officer, Debts Recovery Tribunal, Jabalpur with interest at **9.30% p.a.** with simple interest from **09-02-2021** and costs payable as per recovery certificate till realization.

Date and Time of E-auction : 19-11-2026 Between 12:00 Hours and 13:00 hours

S. No.	Specification of the Properties put for sale	Upset/Reserve Price	EMD/Bid price
1.	Commercial Plot No.-06, situated at Diverted Land, Survey No.- 6/4/28/MIN-1, admeasuring 0.0929 hectare, situated at Gram- Kardiyaavadi, ahead of Near Airport Terminal, Tehsil & Distt.-Indore (MP), Property in the name of Shri Praveen Thakur S/o Gulab Singh Thakur.	Rs.59,30,000.00 (Rupees Fifty Nine Lakh Thirty Thousand only)	Rs.5,93,000.00 (Rupees Lakh Five Ninety Three Thousand only)

Term and Conditions of Sale

1. All conditions of sale shall be governed by the provisions of the Recovery of Debts and Bankruptcy Act, 1993 read with the Second & the Third Schedules to the Income Tax Act, 1961 and the Income Tax (Certificate Proceedings) Rules 1962 and also guided by the Information Technology Act 2000 as amended from time to time.
2. Prospective bidder may avail online training from service provider:

Name of Auction Agency	Bank Asset Auction Network (BAANKNET)
Helpline Nos.	+91-82912 20220
Helpline Email Address	support.baanknet@psballiance.com
Bank Officer	Mr. H.L. Pandro, Chief Manager, Mob. No. 97531 78133
Date and Time of property inspection	02-11-2026 between 12.00.a.m and 4.00.p.m

3. Intending bidders are advised to go through website: <https://baanknet.com> for auction bid form and details, terms and conditions of sale before submitting their bids.
4. Bids should be submitted only online in the prescribed form along with a copy of identity document viz. the copy of PAN Card, Address Proof and Identity Proof, E-mail ID, Mobile Number, in case of the company, copy of board resolution passed by the Board of Directors of the company or any other document confirming representation/attorney of the company as an attachment to the bid form. Bidder should satisfy himself with regard to correctness, measurement,